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Title: Need to sanction a special package for undertaking relief and rehabilitation measures for the Endosulfan affected people in Kerala.

SHRI P. KARUNAKARAN (KASARGOD): Endosulfan, the dangerous pesticide, endangered not only the environment but also the human life. Considering these facts the Government has already decided to ban use of this pesticide.

In Kerala, particularly in Kasargod district about 500 people have already died and about 10,000 people are suffering due to this dreaded pesticide. Similarly, in Palakkad, Idukki and parts of Karnataka we have witnessed the adverse affects of Endosulfan on the human life. The conditions of the suffering people are very pathetic.

Hence, I urge upon the Government to take immediate steps to sanction a special package for taking rehabilitation measures to Endosulfan affected victims especially in Kasargod District of Kerala.